

Name of the Corporate Debtor: CALYX LENORA REALTY LLP; Date of Commencement of CIRP: 06-06-2023; List of Creditors as on: 25-07-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	186	436159734	186	152441219	37.96		284148069		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	214480153	1	214480153	53.41		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	42463390	3	24306542	6.05		18156849		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	39	15405011	39	10370222	2.58		5146369		Annexure 9
Total		233	708508288	229	401598136	100.00		307451287	0	